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Title: Need to resolve the issue of seniority of Direct Recruit and Promotee Section Officers of Central Secretariat Service.

SHRI P. BALRAM NAIK (MAHABUBABAD): I would like to draw the attention of the august House towards the anomalies in the order of promotion of Direct Recruit officers of Central Secretariat Service.

Recruited in 1997, Direct Recruit Section Officers (Ten in number) joined Central Secretariat Service of 1998. They are placed in the Common Seniority list in 1988 along with promotee Section Officers. This batch was promoted as Under Secretaries in 2006. In the meanwhile, the cadre of Central Secretariat Service was restructured in October 2003 and was notified in February 2009. Vacancies of around 1400 of Under Secretaries was notified and placed in the year 2003 list. Thus, many of the promotee officers who were junior to 1995, 1996 and 1997 Direct Recruits in the Common Seniority list are placed in the 2003 Under Secretary Select list. The Direct Recruit Section Officers of 1995, 1996 and 1997 are placed in select list of 2004, 2005 and 2006 respectively. In order to mitigate the anomaly in promoting junior officers over the senior officers, the DoPT has relaxed eligibility criteria for promotion from Section Officer to Under Secretary by two years. Thus, making the DR SOs of 1995,1996 eligible to be promoted as Deputy Secretary. There is need to grant relaxation for one more year so that the Direct Recruits of 1997 batch can also be eligible for being promoted as Deputy Secretaries as there is anomalous situation of promotion of junior officers over seniors. It seems, if such relaxation is not provided to these 1997 officers as well, they will have to languish for their rightful promotion for next 4-5 years i.e around 600 promotee officers would supercede them in the order of promotion which appears to be against the principles of natural justice, conscience and equity.

Hence. I request the Hon'ble Minister of State for Personnel, Public Grievances and Pensions to kindly interfere in the matter and do the needful to redress the grievance of 1997 examination direct recruits at the earliest.